34/38. CP No. 060/00085/2016 in

O.A. No. 060/00599/2014 & MA No. 060/01344/2016

Narinder Kumar Vs. Tajinder Pal Singh Luthra

11.11.2016

Present:

Mr. Rohit Seth, counsel for the petitioner

Mr. Aseem Rai, counsel for the respondents

MA NO. 060/01344/2016

The MA is allowed and the compliance affidavit filed by respondents is taken on record.

CP

- 1. Learned counsel for the parties are in agreement that the orders of this Court have been complied with.
- 2. In view of the above, the CP is dismissed as having been rendered infructuous. Notices discharged.

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(RAJWANT SANDHU)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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